

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 287 of 2014**

**Dated : 08<sup>th</sup> December, 2014**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**M/s The Jeypore Sugar Co. Ltd.**

**....Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission & Ors.**

**..Respondent (s)**

Counsel for the Appellant (s) : Mr. Gopal Choudhary for Mr. Challa  
Gunaranja

Counsel for the Respondent(s) : -

**ORDER**

Admit. Issue notice to respondents returnable on  
09.01.2015. Dasti service permitted.

Post the matter on **09<sup>th</sup> January 2015.**

**(Rakesh Nath)  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**